

FORM G
INVITATION FOR EXPRESSION OF INTEREST (“EOI”) FOR
M/S SHREE PADMAWATI METALIKS PRIVATE LIMITED
ENGAGED IN MANUFACTURING OF BASIC IRON & STEEL

(Under sub regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Shree Padmawati Metaliks Private Limited PAN NO. AABCN8969K CIN: U27106WB2003PTC096505
2.	Address of the registered office	35, CR Avenue, Kolkata, West Bengal-700007, India
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Mouza Maheshpur, under J.L. No.24 Sub-Div Asansol, ADSR-Asansol, P.S. Salanpur, Dist-Burdwan, West Bengal.
5.	Installed capacity of main products/ services	83,275 MT p.a. as per the audited financial statement of the FY 2008-09.
6.	Quantity and value of main products/ services sold in last financial year	Quantity of Iron & Steel-1175.64 Quantity of M.S Ingot-43,889.648 Value of Iron & Steel- Rs.434.78 Lakhs Value of M.S Ingot-Rs.9814.33 Lakhs (As per the audited financial statement of the year 2008-09 as downloaded from MCA website)
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The last available financial statements can be sought via email at: ibc.spmpl@gmail.com URL for List of Creditors: https://ibbi.gov.in/en/claims/front-claim-details/21113
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	URL for Detailed EoI Documents: https://drive.google.com/drive/folders/1rfn9ZOvLlzzffFM-hxYmpwe-SzIDfbfs?usp=drive_link
10.	Last date for receipt of expression of interest	11-05-2025
11.	Date of issue of provisional list of prospective resolution applicants	Upto 13-05-2025
12.	Last date for submission of objections to provisional list	Upto 18-05-2025
13.	Date of issue of final list of prospective resolution applicants	Upto 20-05-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Upto 21-05-2025

15.	Last date for submission of resolution plans	Upto 20-06-2025
16.	Process email id to submit Expression of Interest	Process email id: ibc.spmpl@gmail.com and physical copy at Building No. 11, 03rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092.
17.	Details of the corporate debtor's registration status as MSME	NA

The operations of the Corporate Debtor were at stand-still as on the Insolvency Commencement Date.

Note1: The Invitation for Expression of Interest dated 23.11.2024, has been modified with the consent of the Committee of Creditor of SMHPCL pursuant to regulation 36A(4A) of CIRP Regulation.

Note2: The above timelines are subject to extension by an appropriate order of the Hon'ble NCLT, Kolkata Bench, as the current CIRP period ends on 20-06-2025.

Date: 26-04-2025

Place: Kolkata

S/d

CMA Vijender Sharma
Resolution Professional- M/s Shree Padmawati Metaliks Private Limited
Registration no. IBBI/IPA-003/IP-N00003/2016-2017/10022
Delhi Office: VRSA INSOLVENCY PROFESSIONALS LLP
Building No. 11, 3rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092
Kolkata Office - GD-96, Salt Lake City, Sector-3, Kolkata-700106.
Reg. Mail Id: vijender@vsa.net.in, Process Mail id: ibc.spmpl@gmail.com
AFA valid upto 31.12.2025

FORM NO. INC-26

BEFORE THE CENTRAL GOVERNMENT EASTERN REGION, KOLKATA In the matter of sub-section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014

UNISTAR NIRMAL PRIVATE LIMITED having its registered office at 15, Dr. B.N. Brahmachari Street, 3rd Floor, Room No. 6A, Kolkata-700017, West Bengal

Form No. INC-26 Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014 Advertisement to be published in the newspaper

INVITATION FOR EXPRESSION OF INTEREST ("EOI") FOR M/S SHREE PADMAWATI METALIKS PRIVATE LIMITED ENGAGED IN MANUFACTURING OF BASIC IRON & STEEL

RELEVANT PARTICULARS 1. Name of the corporate debtor along with PAN & CIN LLP No.

S. E. RAILWAY - TENDER e-Tenders are invited by Sr. Divisional Electrical Engineer (G)/Adra, S.E. Railway

INDIAN BANK POSSESSION NOTICE (For Immovable Property) APPENDIX - IV (Rule-8(1))

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POSSESSION NOTICE (For Immovable Property) APPENDIX - IV (See Rule 8(1)) CIRCLE SASTRA : HOOGHLY

Whereas: The undersigned being the Authorized Officer of the Punjab National Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

DESCRIPTION OF SECURED ASSETS Part - I (Hypothecation of Movable Properties) : Hypothecation of assets created out of the bank finance along with entire current assets and non-current assets of the unit in present and future.

Part - II (Equitable Mortgage of Immovable Properties) : All that piece and parcel of Super built covered area being Unit / Office Room No. 27 on the basement floor measuring super built up area of 75.27 Sq.ft.

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OPERATIONS OF THE CORPORATE DEBTOR WERE AT STAND-STILL AS ON THE INSOLVENCY COMMENCEMENT DATE.

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Regional Office : Kolkata (North) 33, N. S. Road, 4th Floor, Kolkata - 700 001 POSSESSION NOTICE

In exercise of powers conferred under Section 13(2) & 13(12) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

Table with 2 columns: Name of the Borrower and Guarantor, Description of the Property. Includes details for M/s Shiv Shakti Traders and M/s Shiv Shakti Traders.

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EAST COAST RAILWAY Tender Notice No. 09/ET/SBP/ENG/2025-26, Dated: 22.04.2025

EAST COAST RAILWAY Tender Notice No. 01-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 02-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 03-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 04-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 05-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 06-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 07-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 08-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 09-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 10-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 11-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 12-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 13-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 14-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 15-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 16-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 17-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 18-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 19-eT-SDENW-SBP-25

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EAST COAST RAILWAY Tender Notice No. 21-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 22-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 23-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 24-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 25-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 26-eT-SDENW-SBP-25

EAST COAST RAILWAY Tender Notice No. 27-eT-SDENW-SBP-25

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INDIAN OVERSEAS BANK Good people to grow with

Balughat Branch, 341/306, N C Road, Opp. Balughat CO-ED College, PO-Balughat, PS- Balughat, District - Dakshin Dinajpur- 733101.

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES

Sale of immovable property mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No.54 of 2002)

Whereas, the Authorized Officer of Indian Overseas Bank has taken constructive possession of the following property pursuant to the notice issued under Section 13(2) of the Security Interest (Enforcement) Rules 2002

Name & address of the Borrower / Mortgagee & Guarantor: 1) M/s Sri Krishna Hardware, (Proprietor - Mr. Dipankar Hore)

Date of NPA : 03.01.2024 Date of Demand Notice : 17.01.2024

Dues claimed in Demand Notice: Rs.20,87,010.77 as on 17.01.2024 with further interest & costs.

Description of the Immovable Property All that part and parcel of the residential land measuring 3.305 decimals single storied building, load bearing brick wall, semi permanent residential property situated at District-Dakshin Dinajpur, P.S & P.O. - Balughat, Dhaka Colony, Near Srijanj Sangha, J.L. No.110, Mouza- Khadimpur, Previous LR 374, Present LR 5909, Survey No.93/1075(Old), LR-319, Municipality Balughat, Ward No-21, Holding No 151/2 (09-10)N in the name of Sri Dulal Hore.

The said property is bounded as follows: North: Sunitama Majumdar, South: Vendor/Gourabray East: 6' wide Earthen Road, West: Subrata Chakraborty

Bank's dues have priority over the statutory dues. The reserve price will be Rs.15,39,950.00 and the earnest money deposit will be Rs.1,54,000.00

Bid increment amount- Rs.10,000/- Inspection Date & Time: Between 10:00 AM to 4:00 PM on all working days till 15.05.2025.

Submission of online application for bid with EMD: 25.04.2025 onwards. Last date for submission of online application for EMD with EMD: 31.05.2025.

Known Encumbrance if any: Not Known to the Bank. *Outstanding dues -- Not known of Local Self Government (Property Tax, Water Sewerage, Electricity Bills etc). The bidder must independently verify all liabilities associated with the property.

Date: 24.04.2025 Place: Balughat Authorised Officer Indian Overseas Bank

This may also be treated as Notice under Rule 8(6)/Rule 9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower's and guarantor's of the said loan about holding of e-auction on the above mentioned date.

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